

HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 170. /UHC/Admin.A/2005

Dated: December 23, 2005.

Pursuant to the Government Notification No. 440-Ek (1)/XXXVI 1)/05-9-Bha.Sa. /01 dated 22-12-2005, Smt. Meena Tewari, Addl. District & Sessions Judge/Vth Fast Track Court, Dehradun, is conferred powers U/s 36-A of N.D.P.S. Act, 1985, to preside over the Court of Special Judge, N.D.P.S., Dehradun, in addition to her own duties.

By Order of the Court,

Sd/-

(V.K. Maheshwari)
Registrar General.